

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.286
TO BE ANSWERED ON 20th July, 2021**

FRAUDULENT VACCINATION CAMPS

286 SHRI JOHN BRITTAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the instances of fraudulent vaccination camps have come to the notice of Government;
- (b) if so, the details of such instances;
- (c) whether Government has taken any action to ensure that such fraudulent practices do not take place; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): Yes, such instances of malpractices in the States of Maharashtra & West Bengal have come to notice of Government of India wherein on the pretext of Covid vaccination, it is alleged that some other product was administered to beneficiaries and reported vaccination session was not conducted through CoWIN.

(c) & (d): Yes, Ministry of Health & Family Welfare has directed to both the State Governments to investigate these incidences and take stringent actions so that such fraudulent incidences are not repeated in future.

Further, communication has also been sent to all States/UTs that all beneficiaries should be registered on CoWIN portal and all such vaccination sessions should be recorded on CoWIN.